

Central Administrative Tribunal
Principal Bench
New Delhi.

RA 109/93 in
OA 806/91

Date of decision: 16.04.93

Sh.Upendra Singh .. Applicant in the OA
(Respondents in the RA)
Union of India & ors .. Petitioners in the RA
(Respondents in the OA)

Coram: The Hon'ble Mr.Justice V.S.Malimath, Chairman
The Hon'ble Mr.B.N.Dhoundiyal, Member (A)

Review Applicants through Shri R.S.Aggarwal, Counsel.

ORDER (ORAL)

(By Hon'ble Mr.Justice V.S.Malimath, Chairman)

We are not satisfied that there is any error apparent on the face of the record justifying review. The Review Petitioners cannot reargue the entire application which has been dealt with in a very satisfactory manner by a very exhaustive judgement. This RA is dismissed.

B.N.Dh
(B.N.Dhoundiyal)
Member (A)
SNS
160493

V.S.M
(V.S.Malimath)
Chairman